

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Review Petition No. 3/RP/2022  
in Petition No. 156/TT/2015**

- Subject** : Review Petition seeking review of Commission's order dated 9.2.2021 in Petition No. 156/TT/2015
- Petitioner** : Parbati Koldam Transmission Company Limited
- Respondent** : Rajasthan Rajya Vidyut Prasaran Nigam Limited & Others
- Date of Hearing** : 26.4.2022
- Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member
- Parties Present** : Shri Amit Kapur, Advocate, PKTCL  
Ms. Aparajita Upadhyay, Advocate, PKTCL  
Ms. Sakshi Kapoor, Advocate, PKTCL  
Shri Rajiv Shankar Dvivedi, Advocate, NHPCL  
Shri Lokendra Singh Ranawat, PKTCL  
Shri Venkatraman Inumula, PKTCL  
Shri Ajay Shrivastava, NHPCL  
Shri S. K. Meena, NHPCL

**Record of Proceedings**

The petition was called out for virtual hearing.

2. The instant petition is filed by Parbati Koldam Transmission Company Limited for review of the order dated 9.2.2021 in Petition No.156/TT/2015.
3. The Commission heard the learned counsel for the Review Petitioner and learned counsel for NHPCL and reserved the order on admissibility of the review petition.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

